

Projects (UMPPs) would be allowed to mortgage land and the coal blocks attached to them if Government accepts the recommendations of an expert panel;

(b) whether the expert panel has submitted its report in this regard and if so, the details thereof; and

(c) whether it is also a fact that the panel has been given the task to review the standard bid documents for 4,000 MW and above projects?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) to (c) To address various concerns raised by stakeholders and to encourage larger participation from investors/developers in the bidding, an Expert Committee has been constituted to further examine Standard/Model Bidding Documents applicable for Ultra Mega Power Projects (UMPPs)/Case-2. The Committee is finalizing its recommendation on the New Standard Bidding Documents for Ultra Mega Power Projects based on allocated domestic coal blocks. The Committee is also reviewing the documents for Ultra Mega Power Projects based on imported coal and projects based on other coal sources.

Utilisation of funds

1540. SHRI MOHD. ALI KHAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether the undertakings and agencies involved in the National Highway sector have utilized the funds under social obligation;

(b) if so, the details thereof during the Eleventh and Twelfth Five Year Plans; and

(c) the criteria adopted to spend such funds?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (c) This Ministry do not earmark funds under social obligation out of funds meant for National Highways.

Work on Mumbai-Goa National Highway

1541. SHRI HUSAIN DALWAI:

DR. BHALCHANDRA MUNGEKAR:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the four laning work on Mumbai-Goa National Highway has been badly delayed;
- (b) if so, the details of factors responsible for slow progress of the project;
- (c) the steps taken to accelerate the completion of work on this project;
- (d) the details of stretches on this highway completed, so far;
- (e) by when the work is likely to be completed; and
- (f) what is the estimated amount of expenditure on this project?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (c) The four laning of Panvel to Indapur Section from km 0.00 to 84.00 has been taken up on PPP basis which is delayed due to clearances for eco-sensitive zone of Karnala Bird Sanctuary, shifting of CIDCO Water Supply Pipeline, transfer of Salt Pan Land, land acquisition and slow progress on available front from the Concessionaire. The matter has been taken up with authorities concerned and extension of time up to 31.03.2016 has been granted without increase in concession period for completion of project excluding 20.100 kms of eco-sensitive zone of Karnala Bird Sanctuary. For four laning of Indapur to Zarap Section, feasibility study report has been approved and work of construction of 10 nos major bridges, 2 nos minor bridges and 2 nos ROBs along with other pre-construction activities *i.e.* land action, forest clearance, clearance for GAD of ROBs has been taken up.

(d) Four laning of Zarap to Patradevi Section from km 0/000 to 21/508 (length=21.508) has been completed. In addition to this, four laning work of 25.50 kms has also been completed so far out of 84 kms length of Panvel to Indapur Section.

(e) The four laning of Panvel to Indapur Section is likely to be completed by March 2016 excluding 20.100 kms of eco-sensitive zone of Karnala Bird Sanctuary and work of construction of 10 nos major bridges, 2 nos minor bridges and 2 nos ROBs is likely to complete by July 2016. Regarding four laning of Indapaur to Zarap Section, it is too early to say about completion as the award of work has not been taken up for want of required land for 4-laning work.

(f) The estimated expenditure for 4-laning of Panvel to Indapur is ₹ 942.69 crore. Out of this, expenditure for ₹ 440.21 crore has been incurred. For 4-laning of Zarap to Patradevi Section, expenditure is ₹ 264.05 crore. For Indapur to Zarap

Section, the estimated cost including pre-construction activities ₹ 4121 crore as per Feasibility Study Report.

Plan to cater to TRC needs

1542. SHRI A. K. SELVARAJ: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government wants to work on a long term plan that caters to the growing traffic needs of the next 15 to 20 years instead of an incremental increase in the highway network;

(b) whether it is also a fact that the second edition of the National Highways Development Project (NHDP) would be easier said than done as it would involve massive investments in the sector; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI RADHAKRISHNAN P.): (a) to (c) The Ministry of Road Transport and Highways has undertaken detailed review of National Highway(NH) network with a view to improve connectivity in border area including coastal boundaries, major centres of tourism, pilgrimage, minor ports and under developed areas. This covers about 15000 Km Hs at estimated cost of ₹ 1,90,000 crores.

National Highways in Rajasthan

†1543. SHRI RAM NARAIN DUDI: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the length of highways passing through Rajasthan as on date;

(b) the details of funds allocated by the Central Government for maintenance and repairs of those highways during the last five years, year-wise;

(c) whether it is a fact that adequate funds, as per the increase requested by the State Government, are not being allocated for maintenance and repairs of the said roads; and

(d) if so, the reasons therefor?

† Original notice of the question was received in Hindi.